Unstarred Questions

## Money laundering activities in Kanchi Mutt

3332. DR. ANIL KUMAR SAHANI: SHRIMATI KAHKASHAN PERWEEN: SHRIMATI GUNDU SUDHARANI: SHRI RAM NATH THAKUR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that massive money laundering activities by the Kanchi Mutt amounting to more than ₹ 3900/- crores, has come to the light;

- (b) if so, the details thereof;
- (c) the role of the State Government of Karnataka to unearth the whole scam;

(d) whether Government proposes to hand over the investigations to CBI in order to expedite the process of enquiry;

- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) The Enforcement Directorate has not registered any case under Prevention of Money Laundering Act, 2002 (PMLA) in this matter.

(c) No such information has been received from the Government of Karnataka.

(d) to (f) Does not arise in view of (a) and (c) above.

## Unemployment of domestic commercial pilots

3333. SHRI KIRANMAY NANDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that a large number of Indian commercial pilots are unemployed;

(b) if so, the number of trained unemployed commercial pilots in our country; and

(c) the number of foreign pilots given employment under Foreign Aircrew Temporary Authorization (FATA) Extension, and the reasons therefor?